

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 723
TO BE ANSWERED ON 21.07.2016

INTEGRATED VILLAGE AND TOWN PANCHAYATS

723. SHRI P.R. SUNDARAM:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has chalked out any scheme for the Integrated Village and Town Panchayats in the country by providing basic amenities to all Village and Town Panchayats, if so, the details thereof and the total amount earmarked for the scheme;
- (b) whether the Union Government has envisaged to create an integrated village development through Public-Private Partnership, if so, the details thereof and the total amount earmarked for the purpose;
- (c) whether the Union Government has taken any effective steps to provide adequate support for Public and Private players in this regard; and
- (d) if so, the details thereof and the support extended during the last three years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) No, Madam.

(b) to (d) Government was implementing a Scheme of Provision of Urban Amenities in Rural Areas (PURA) on pilot basis for providing basic amenities in rural areas through Public Private Partnership (PPP). No fund has been earmarked during last three years. The scheme has been discontinued w.e.f. 2015-16.
